

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **14.02.2024** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 29/2024 For Condone Delay IA No. 95/2024 For Direction IA No. 96/2024	Whitehand Services Vs RD Buildtech & Developers (Karnataka) Pvt. Ltd.	Mr. T Jayasankar	
2	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	
3	Comp App (AT) (CH) (Ins) No. 55/2024 Delay in refiling IA No. 171/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC Fab Pvt. Ltd. & Anr.	Ms. SV Indira	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2

5	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023 To implead IA No. 178/2024	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2 Mr. Pranava Charan- R3 Mr. ML Ganesh- R4 Ms. Padmaja Kaul (For Impleadment)
6	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar- R1, R2
7	Comp App (AT) (CH) No. 4/2024 Interim Relief IA No. 74/2024 For Exemption IA No. 75 & 76/2024 Additional docs. IA No. 169/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	Mr. Anirudh Wadhwa	Mr. Arjun Suresh- R12, R13 Ms. Jayanthi Venkatesh- R15

#### For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	IA No. 128/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

11	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
12	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
15	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Intiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar- R1 Mr. Y Suryanarayana- R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS- R9 Mr. Naresh Kumar Sangam- R14-R18

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers & 10 Ors	Mr. Yogesh Jagia	
19	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
20	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. Pranava Charan MG- R1 Mr. T Ravichandran- R2
21	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar- R1 Mr. Y Suryanarayana- R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjaneyulu, CS- R8 Mr. Naresh Kumar Sangam- R13-R15, R18-R22
22	Comp App (AT) (CH) No. 118/2023 Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	
23	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
24	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. V Shankar, RP/R4

25	Comp App (AT) (CH) (Ins) No. 15/2024 To Dispense with IA No. 55/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs Mks Constro-Venture Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	
26	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai- R1 Mr. Aditya Reddy- R2-R9 & R12 Mr. T Sundar Rajan- R11
28	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr.  <b>WITH</b>	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
29	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan  <b>WITH</b>	Mr. Raj Carolin V	Mr. Harikumar G Nair
30	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2
31	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Ankur Goyal	Mr. VV Sivakumar

32	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors  <b>WITH</b>	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8
33	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
34	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	M/s Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors.	Mr. CV Shailendram Mr. Jerin Asher Sojan	Mr. Saurabh Agarwal - R5
35	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2
36	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Ms. Shweta Mahajan	Ms. Lakshmi Menon- R1
37	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd. <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
38	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj

39	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
40	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates Mr. Vinod Kumar
41	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
42	Comp App (AT) (CH) (Ins) No. 186/2022 For Urgent Hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
43	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
44	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr <b>WITH</b>	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
45	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy R1 Ms. Harshini Jhothiraman- R2
46	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	

**02:00 pm**  
**(After rising of Court-III)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (After Notice)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
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